

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: S.L.O. INDUSTRIES LIMITED Date of Commencement of Liquidation: 27-01-2022; List of Stakeholders as on Date: 12-10-2023; Name of IP: Mr. S. Palaniappan; Process Number: 1; Last 5 digit of registration number: 11207

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	1976568	1	1416000			560568	NA
2	Liquidation costs incurred till date	1	8948794	1	8948794				NA
3	Secured financial creditors	1	4414922366	1	4414922366				Annexure 3
4	Unsecured financial creditors	0	0	0	0				Annexure 4
5	Operational creditors (Workmen)	23	1909843	0	0			1909843	Annexure 5
6	Operational creditors (Employees)	38	5003895	0	0			5003895	Annexure 6
7	Operational creditors (Government Dues)	4	416388554	4	416388554				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	46	154059135	37	112605164		27661439	13792533	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	4	19579390	4	19579390				Annexure 9
Total		119	5022788545	48	4973860268	0	27661439	21266839	